

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1340/2019

Dated Tuesday, the 29th day of October, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

C.G.Dhakshayani,

No.35, 10th Lane,

Anjaneya Nagar,

Royapuram,

Chennai 600 013.

... Applicant

By Advocate M/s.No.Srinivasulu

Vs.

1.The Union of India,

Rep., by the Secretary to Government,

Ministry of Railways,

New Delhi.

2.The General Manager,

Southern Railways,

Park Town,

Chennai 600 003.

3.The Chief Personnel Officer,

O/o the Chief Personnel Officer,

General Manager's Office,

Southern Railway, Park Town,

Chennai 600 003.

... Respondents.

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

When the matter is called, learned counsel for the applicant submits that the applicant wishes to withdraw the OA and seeks permission for the same. He endorses the same in the OA file. Permission is granted to withdraw the OA.

2. OA is dismissed as withdrawn.

**(T.JACOB)
MEMBER (A)**

AS

**(P.MADHAVAN)
MEMBER (J)**

29.10.2019